

(17)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH  
AT HYDERABAD.  
O.A. NO. 1284 of 1993.

Between  
S. Manikyala Rao. .... Dated: 18.10.1993.  
Applicant  
And

1. Deputy Chief Mechanical Engineer, Wagon Workshop(S.C.Railways), Guntupalli, Vijayawada.
2. Personal Officer, Wagon Workshop South Central Railway, Guntupalli, Vijayawada, Krishna District.
3. Chief Vigilence Officer, South Central Railway, Rail Nilayam, Secunderabad, A.P.
4. Sri. K.V.N. Papa Rao, Grade-I M.W.Fitter 00102/MW Shop.
5. Sri. SK. Chand Bash, Grade II Fitter 17011/Plating.
6. Sri. V.Nageswara Rao, Grade II Fitter/22390/Wagon(F.W.)
7. Sri. J.Ramesh Grade II Welder 27831/Wagon(F.W.)
8. Sri. Radhakrishna Murthy, Grade II Fitter/27880/Wagon Sch.
9. Sri. K.Sambasiva Rao, Fitter 34125/Plating.
10. Sri. E.Raja Rao, Fitter, 34215/Plating.
11. Sri. S.Prasada Rao(S.C.) Grade II Fitter/41049/Wagon Sch.

(All are working in the Wagon Workshop, South Central Railway, Guntupalli, Vijayawada, Krishna District)

... Respondents

Counsel for the Applicants : Sri. B.Tharakam  
Counsel for the Respondents : Sri. N.V.Ramana, SC for Rlys

CORAM:

Hon'ble Mr. Justice V.Neeladri Rao, Vice Chairman  
Hon'ble Mr. R.Ranga Rajan, Administrative Member

The Tribunal made the following order:-

After perusing the Report of Vigilance Commission, dated 5.3.92, we do not feel that there is a *prima facie* case for granting interim stay as prayed for. But in the circumstances, it is just and proper to order that any promotions that are going to be made on the basis of the performance in the interview, the same will be subject to the result in this OA and the said fact had to be mentioned in the orders of promotions if they are going to be issued.

Post it for final hearing on 30.11.1993 for counter in the meanwhile, below admission matters.

  
Deputy Registrar(J)

Copy to:-

1. Deputy Chief Mechanical Engineer, Wagon Workshop(S.C.Railway), Guntupalli, Vijayawada.

Contd: ... 2/-

2. Personal Officer, Wagon Workshop, South Central Railway, Guntupalli, Vijayawada, Krishna District.
3. Chief Vigilence Officer, South Central Railway, Rail Nilayam, Secunderabad, A.P.
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11. Sri. S.Prasada Rao (S.C.) Grade II Fitter/41049/Wagon Sch.
12. ~~13.~~ (All are working in the Wagon Workshop South Central Railway, Guntupalli, Vijayawada, Krishna District.
13. One copy to Sri. B.Tharakam, advocate, 1-10-24, Ashoknagar, Hyd.
14. One copy to Sri. N.V.Ramana, SC for Railways, CAT, Hyd.

Rem/-

(A)  
O.A. 1284/93

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR. ~~A. B. GORTI~~ Ranga Rajan  
MEMBER (A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY  
MEMBER (JUDL)

AND

THE HON'BLE MR. P. T. TIRUVENGADAM: M(A)

Dated: 18/10/1993

ORDER/JUDGMENT:

M.A./R.A./C.A. No.

in  
1284/93.

O.A. No.

T.A. No.

(W.P. \_\_\_\_\_)

Admitted and Interim directions  
issued

Allowed.

Disposed of with directions

Dismissed.

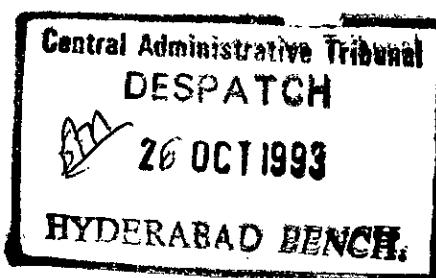
Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm



19/10